



Government of Jammu & Kashmir
Department of Disaster Management, Relief, Rehabilitation &
Reconstruction (DMRRR)
Civil Secretariat-J&K, Srinagar/Jammu
dmrr-sec@jk.gov.in

Notification,

Jammu, the 23rd February, 2026

S.O 53 .- In exercise of the powers conferred by Sub Section 1 (c) of Section 48 of the Disaster Management Act 2005, the Lieutenant Governor of Jammu & Kashmir is pleased to establish the Union territory of Jammu and Kashmir Disaster Mitigation Fund (SDMF) for the purpose of said Act.

Further, the Disaster Mitigation Fund so established shall be administrated and implemented in terms of Guidelines on Constitution and Administration of the State Disaster Mitigation fund (SDMF) issued by Ministry of Home Affairs, vide G.O No. 33-02/2020-NDM-I, Dated. 14.01.2022.

By order of Lieutenant Governor of Jammu and Kashmir.

Sd/-

(Chandraker Bharti), IAS

Principal Secretary to the Government

No. DMRRR-ER/73/2021 (CC:52044)

Dated: 23.02.2026

Copy to the: -

1. All Financial Commissioners (Additional Chief Secretaries), Union territory of Jammu & Kashmir.
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. Joint Secretary (JK&L), Ministry of Home Affairs, Govt. of India.
5. All Principal Secretaries to the Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. All Commissioner/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Principal Chief Conservator Forests, J&K.
10. Divisional Commissioner, Jammu.
11. Divisional Commissioner, Kashmir.

12. Deputy Commissioners, Union territory of Jammu and Kashmir (ALL).
13. Director, Fire & Emergency Services, J&K.
14. Director Information Department, J&K.
15. Director Finance, Department of DMRR&R.
16. Commandant SDRF 1st Bn Kashmir/ 2nd Bn Jammu.
17. Director, Archives, Archaeology and Museums, J&K.
18. Heads of Department/Managing Directors/Secretary, Advisory Boards (ALL).
19. OSD/Private Secretary to Hon'ble Chief Minister, J&K.
20. General Manager, Government Press, Srinagar/Jammu.
21. Private Secretary the Hon'ble Deputy Chief Minister, J&K
22. Private Secretaries to all Hon'ble Ministers, J&K.
23. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
24. Private Secretary to Chief Secretary, J&K.
25. Private Secretary to Principal Secretary to the Government, Department of DMRRR.
26. In-charge Website, Department of DMRRR.
27. Government Order/Stock file.

Snober Jameel
23.02.26
(Snober Jameel) JKAS
Deputy Secretary to the Government

23.02.26